

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 11.03.2022) :-

1. Total nos. of transactions	:-	2407
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2336
3. Total nos. of requests pending	:-	71

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	59
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1. WPC-1400/2017
2. BA-853/2022 BEING ISSUED
3. WPC-2398/2021
4. ABA-157/2021
5. WPC-3235/2021 BEING ISSUED
6. Cr. MP-949/2012
7. CMP-112/2020
8. Cr. MP-3019/2019
9. WPC-994/2020
10. WPC-6789/2019
11. WPC-6255/2012 BEING ISSUED
12. SA-125/1992
13. WP Cr.-179/2020
14. WPC-4986/2021
15. C. REV-10/2019
16. WPC-2669/2019 BEING ISSUED
17. WP Cr.-73/2020 BEING ISSUED
18. Cr. MP-3781/2018
19. WPC-994/2020
20. ABA-2748/2021
21. WPC-3631/2019
22. FA-46/2020
23. WPC-6345/2019
24. BA-10826/2021
25. A. APPL-03/2018
26. FA-22/2011 BEING ISSUED
27. ABA-6503/2009

28. Cr. MP-2490/2017
29. WPC-5235/2015 BEING ISSUED
30. WPC-50/2020 BEING ISSUED
31. WPC-4628/2019 BEING ISSUED
32. Cr. MP-277/2020
33. WPC-3570/2015 BEING ISSUED
34. WPC-1109/2020 BEING ISSUED
35. SA-02/2017
36. Cr. MP-4374/2019 BEING ISSUED
37. CONT C-939/2019
38. WPC-1217/2018
39. WP Cr.-166/2021
40. BA-15007/2021
41. ABA-3245/2016
42. WPC-2406/2021
43. WPC-2984/2016
44. ABA-1493/2021
45. ABA-3778/2020
46. SA-47/2013
47. WPC-4289/2021
48. Cr. MP-2095/2020
49. Cr. MP-1360/2015
50. Cr. MP-2737/2017
51. CONT C-70/2020
52. WPC-6127/2013
53. Cr. MP-463/2022
54. BA-16061/2021
55. Cr. APPL(DB)-1087/2019
56. WPC-952/2021
57. WP Cr. -40/2022 BEING ISSUED
58. WP Cr.-40/2022 BEING ISSUED
59. LPA-201/2021 VIDE

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order.
(ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

a. In place of order dated 05.10.2012 shows order dated 14.09.2012

b. In place of order dated 03.08.20016 shows order dated 05.10.2012

c. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

J) TR 4637140222070914- MA 217/2013 order dt. 25/10/2021 not fully tally with uploaded copy.

k) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

L)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

Pooja
11/03/2022